

F.No. 01(01)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 15.3.2019

ORDER NO. 61 of 2019

Hon'ble President is pleased to partially modify the **roster order no. 44 of 2019 for CESTAT Delhi** to the extent indicated below:-

1. On 22.03.2019 at 2.30 p.m. Hon'ble C.L. Mahar (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part heard matters/ ROM applications:

C/52319/2016

C/ 50240/2016

E/51926/2018

ST/ROM/51311/2018 in ST/53124/2015

ST/ROM/51314-51316, 51328/2018 in ST/52498,52497,52491,52492/2015

ST/ROM/50064/2019 in ST/54060/2014

E/ROM/51302/2018 in E/52327/2015

ST/ROM/50065/2019 in ST/54072/2014

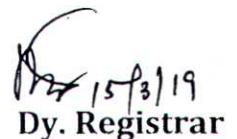
By Order



(Bineesh Kumar K.S)
Registrar

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SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/ Asstt. Registrar /Bar Association/ O/o Chief Commissioner(AR)/ Notice Board/ Website/ Guard File/ Office Copy.



15/3/19
Dy. Registrar